

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKEH): (a) and (b) Applications for admission to the first regular courses in the Film Institute were invited through an advertisement which appeared in various newspapers. These applications were scrutinized by a committee consisting of the Principal and the Professor concerned and those candidates who did not satisfy the prescribed qualifications etc., were rejected straightaway. Out of the eligible candidates, those who had secured a higher percentage of marks in the qualifying examination, were called for interview before a committee which made the final selection for admission. The committee consisted of:

1. Principal,
2. Professor concerned,
3. An expert on the subject from the film industry, and
4. Officer on Special Duty, Film Institute of India.

In future it is proposed to hold both written as well as oral tests for selection of candidates.

**LAPSE OF ALLOTMENTS TO KERALA STATE FOR THE SECOND FIVE YEAR PLAN**

\*364. SHRI A. C. GILBERT: Will the Minister of PLANNING be pleased to state:

(a) whether any allotments or parts thereof, made by the Central Government to the Government of Kerala under the Second Five Year Plan lapsed;

(b) if the answer to part (a) above be in the affirmative, what was the amount which so lapsed;

(c) whether the Government of India have asked the Government of Kerala the reasons for the lapses, and

(d) whether the lapses have affected the allotments to Kerala State under the Third Five Year Plan?

THE DEPUTY MINISTER OF PLANNING (SHRI S. N. MISHRA): (a) No,

Sir.

(b) and (c). Do not arise, (d) No,

Sir.

**IMPORT OF ZINC, TIN AND LEAD**

\*365. SHRI RAMGOPAL GUPTA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the names of the countries with which agreements were entered into for the import of non-ferrous metals such as zinc, tin and lead during the year 1960-61

THE MINISTER OF COMMERCE (SHRI N. KANUNGO) : Government of India have not entered into specific agreements with any country for the import of only non-ferrous metals such as zinc, tin and lead. However, the general trade agreements concluded with Tunisia and the Trade and Payments Agreements concluded with U.S.S.R., Bulgaria, Poland and Yugoslavia include import of lead and zinc during 1960-61.

**FAMILIES RENDERED HOMELESS DUE TO DEMOLITION OF MODEL HOUSES BUILT AT THE EXHIBITION SITE IN NEW DELHI**

\*366. SHRI RAMGOPAL GUPTA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) how many families, which were rendered homeless due to the demolition of model houses built at the exhibition site on Mathura Road for the International Exhibition of Low Cost Housing held in 1954, have so far been provided with alternative accommodation;

(b) whether the twenty-six families which had remained in those houses towards the end of April, 1961, have also since vacated their premises;

(c) if so, whether alternative accommodation has also been provided to those families; and

(d) whether the rent fetched by the model houses has been shared with the exhibitors who built those houses?

THE DEPUTY MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI ANIL K. CHANDA): (a) to (c) AH the allottees of the 26 model houses in the exhibition ground, who were affected by the demolition of the houses, were offered alternative accommodation, with the exception of two allottees, who had defaulted in the payment of rent and were also not eligible for Government accommodation.

(d) No.

#### BONUS COMMISSION

•367. SHRI M. P. BHARGAVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government propose to enlarge the three-man membership of the Bonus Commission;

(b) if so, what would be its increased strength; and

(c) whether any change has been made in the terms of reference of the Commission?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) to (c) The composition and terms of reference of the Commission have been finalised and copies of the Government Resolution containing the same were placed on the Table of the Sabha on the 7th December, 1961.

#### INDUSTRIAL EXHIBITION AT DELHI

•368. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state the terms agreed upon between Government and

the Federation of Indian Chambers of Commerce and Industry for running the current Industrial Exhibition at Delhi?

THE MINISTER OF COMMERCE (SHRI N. KANUNGO) : (i) Government's approval to hold the Fair as an international Fair and to invite other countries with whom India have diplomatic and/or trade agreements;

(ii) Permission to import and reexport exhibition goods without payment of duties to facilitate participation by other countries and commercial firms from other countries;

(iii) Exemption from entertainment tax on admission of visitors to the Fair; and

(iv) The letting of the Exhibition Site at Mathura Road on a rental basis based on agreement, a copy placed on the Table. [See Appendix XXXVI, Annexure No. 27.]

#### SHOOTING OF INDIAN FISHING CRAFT BY THE PORTUGUESE

\*369. SHRI M. P. BHARGAVA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that an Indian fishing craft was shot at by the Portuguese on the 24th November from the Portuguese island of Anjadev;

(b) if so, whether any persons on the boat were killed; and

(c) whether any protest note has been sent by Government to the Portuguese authorities?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) Yes.

(b) Shri Rajaram Appa Kochrekar, an Indian national, was killed.

(c) Yes.

\*370. [Transferred to the 14th session, 1961.]